

HIGH COURT LEGAL SERVICES COMMITTEE, PATNA

Memo No. 1242

Date:- 11-11-2020

NOTICE FOR INVITING QUOTATION

Sealed quotations are invited from reputed Firm/Dealer for supply of following Items.

Sl. No.	Particulars
1	Toner cf256A (HP Laserjet Mfp M436nda)

The sealed quotation complete in all respect should reach the office before the undersigned till 25th November, 2020.

Terms and Conditions:-

1. The above Items should be in good condition.
2. The rate quoted in quotation should be inclusive of all taxed and other charges if any.
3. No advance payment shall be made.
4. The firms shall submit their bill & KYP form at the time of supply of articles.
5. Reserve the right to accept or reject any or all quotations.
6. Payment will be made through e-payment(CFMS), not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the Items, the concerned firm shall replace it immediately free of cost.
7. The firm shall supply the articles for a minimum period of one year on the approved rate, which may be extended for a further period of one year, if agreed bilaterally.

 11.11.20

(Sunil Kumar Panwar)
I/c Regisrear -cum-Secretary
Patna High Court Legal Services Committee.